

"

CrI.A.No. 354 OF 2004  
ITEM No.MM(C)

Court No. 2

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CrI.M.P.No.2255/2005 in Criminal Appeal No. 354/2004

HARSHARAN SINGH

Appellant (s)

VERSUS

STATE OF PUNJAB & ORS.

Respondent (s)

(for directions)

Date : 23/02/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE S.B. SINHA

For Appellant (s)

Mrs Rani Chhabra,Adv.

For Respondent (s)

Mr. P.N. Puri,Adv.

UPON hearing counsel the Court made the following  
O R D E R

List on Friday, 25.2.2005.

(PAWAN KUMAR)  
COURT MASTER

(PREM PRAKASH)  
COURT MASTER